

**The Minister of State in the Ministry of Food, Agriculture, Community Development and Co-operation (Shri Govinda Menon):** (a) Since its registration, the Central Fisheries Corporation has arranged for setting up of fish celling stalls in the Calcutta markets, procurement of equipment, vehicles etc., and training of staff. An office and a depot have been set up in Calcutta. The Corporation has arranged with fishermen and their organisations, fish merchants and the State Fisheries authorities for supply of fish to the Corporation. The Corporation has started selling fish from the 3rd December 1965.

(b) Upto date information will be laid on the table of the Sabha.

(c) It is too early to assess whether the supply of fish by the Central Fisheries Corporation has created an impact on the supplies and retail prices of fish in the Calcutta market.

#### **Conference on Intensive Agricultural Programmes**

62. **Shri Ram Harkh Yadav:**  
**Shri Narayana Reddy:**  
**Shri Lahtan Chaudhry:**  
**Shri Onkar Lal Berwa:**  
**Shri Hukam Chand**  
**Kachhavaia:**  
**Shri Rameahwar Tantia:**  
**Shri Himatsingka:**

Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) whether an All-India Conference was held in Delhi towards the middle of December 1965 for the consideration of intensive agricultural programmes;

(b) if so, the bodies and persons represented in the Conference and the main recommendations made by the Conference; and

(c) the action taken thereon?

**The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Co-operation (Shri Shinde):** (a) to (c). A statement is

laid on the Table of the House. [*Placed in Library. See No. LT-5533/66.*]

#### **Development of Forests**

63. **Shri Vishram Prasad:**  
**Shri Yashpal Singh:**  
**Shri Bhanu Prakash Singh:**  
**Shri Bagri:**  
**Shri Kishen Pattnayak:**  
**Dr. Ram Manohar Lohia:**  
**Shri Ram Sewak Yadav:**  
**Shri Utiya:**

Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) the progress so far made in the development of forests in the country; and

(b) the total amount spent so far?

**The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Co-operation (Shri Shinde):** (a) "Forests" is a State subject in the Constitution. The Government of India, however, renders all possible assistance in the implementation of development of forestry schemes included in the Five Year Plans. During the period of First Five Year Plan a few schemes of development were taken up. An area of about 75,000 acres were brought under plantations both under the scheme of Economic plantations and Rehabilitation of degraded forests. In the Second Plan period, projects of greater diversity were undertaken on a larger scale. Emphasis was specially laid on raising plantations of teak, sal, blue-gum etc. An area of about 4,70,000 acres was brought under species of economic and industrial importance and degraded forests over an area of 3,20,000 acres were rehabilitated. During this period 6,800 miles of forest roads were constructed. The Third Five Year Plan placed special emphasis on measures which will help to meet the long term requirements of the country. In addition to the raising of about 7,00,000 lakh acres of plantations under the State schemes, an area of about 1,70,000 acres will